## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:4388 ANSWERED ON:08.08.2014 PROPOSAL UNDER MIIUS Dhurve Smt. Jyoti

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the salient features of Modified Industrial Infrastructure Upgradation Scheme (MIIUS) implemented by the Government;
- (b) the details of project proposals received and approved under the said scheme along with the funds allocated/ released and utilised thereunder during each of the last three years and the current year, States/UTs-wise;
- (c) whether some proposals of States/UTs including Madhya Pradesh under the said scheme are lying pending with the Government for approval;
- (d) if so, the details thereof along with the reasons for their pendency, States/UTs-wise; and
- (e) the action taken/being taken by the Government for their speedy clearance?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 4388 FOR ANSWER ON 08.08.2014.

- (a): The Salient features of MIIUS are as under:-
- 1. Central assistance upto 50% (for North Eastern Region upto 80%) of project cost with ceiling of Rs. 50 crore, limiting sanction upto two projects per State;
- 2. Project implementation by State Implementation Agency (SIA) such as, State Industrial Development Corporation with minimum mandatory contribution of 25% of the project cost (10% in case of North Eastern Region);
- 3. Projects are to be sanctioned to upgrade infrastructure in Industrial Estates/ Parks/Areas. Greenfield projects could be supported in backward areas, including North Eastern Region (NER);
- 4. Release of Gol grant (in 3 Installments viz. 30%, 40% and 30%) subject to upfront other Stakeholders' contribution;
- 5. Central grant for physical infrastructure is restricted to 25% of the grant subject to a ceiling of Rs.12.5 crore.
- (b): The details of project proposals received and approved under MIIUS along with the funds allocated state-wise/UT-wise is given at Annexure-I. As the projects under MIIUS have been accorded 'in-principle' approval; only funds have been allocated to the projects and so far have not been released or utilized. A list of project proposals received but not approved is given in Annexure-II.
- (c) & (d): Two project proposals under MIIUS were received from the state of Madhya Pradesh and both the proposals have been accorded 'in-principle' approval. However, there are a few proposals received after the cut-off date which are still under evaluation by Project Management Agency viz. National Productivity Council (NPC). The details of such proposals are given in Annexure-III.
- (e): The Project Management Agency appointed by this Department has been asked to expedite evaluation.